

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25.C.P.(IB)-4417(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.08.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt Ltd

v/s.

Supreme Housing & Hospitality Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of the Counsel for the Petitioner, list this matter on
09.09.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)